GOVERNMENT OF INDIA ENVIRONMENT, FORESTS AND CLIMATE CHANGE LOK SABHA

UNSTARRED QUESTION NO:1943 ANSWERED ON:23.07.2014 ONLINE SYSTEM FOR APPLICATION SUBMISSION Mahajan Smt. Poonam

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is facing any difficulty with respect to online system for submission of proposals for environmental clearance;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to correct the same?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a)&(b) The Ministry of Environment, Forests and Climate Change (MoEF & CC) has mandated the online submission of applications for Terms of Reference (TOR) and Environment Clearance (EC) w.e.f. 01.07.2014 with a view to bringing in transparency in the system and expediting decision making.

As is generally the case in the implementation of any new system, there are some teething difficulties faced by the users of system in initial stages. MoEF & CC came to know of some of the difficulties faced by the users which inter alia include non-acceptance of application by the system due to insufficient space in the portal, difficulty in filing application regarding seeking extension of validity period / amendment in existing TOR / EC, difficulty in submission of additional information, etc.

(c) This Ministry has taken necessary measures to address these problems such as providing sufficient uploading space on the online portal, making necessary provision for submission of application for extension of validity period / amendment in TOR / EC, etc.